

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 426 of 2020

IN THE MATTER OF:

NCC Ltd.

...Appellant

Versus

Golden Jubilee Hotels

...Respondent

Present:

For Appellant: Mr. Priya Kumar and Mr. Tejas Chhabra, Advocates.

**For Respondent: Mr. Gyanendra Kumar, Mr. Lakshmi Prakash,
Mr. Vijay Kaundal, Ms. Kamalika Bhattacharjee,
Advocates for R5**

**Mr. Arun Kathpalia, Senior Advocate with Mr.
Pankaj Vivek, Advocate for R2**

Mr. Y. Suryanarayan, Advocate for R1.

**Mr. Swapnil Gupta, Mr. P.V. Nikhil, Mr. Ishaan
Karki, Mr. P Badri Premnath, Advocates for R4.**

**Mr. P. Venkat Reddy, Mr. Prashant Tyagi and Mr. P.
Srinivas Reddy, Advocates for R3**

**Mr. Robin Grover and Mr. Robin Chandole,
Advocates.**

With

Company Appeal (AT) (Insolvency) No. 430 of 2020

IN THE MATTER OF:

Consolidated Engineering Company

...Appellant

Versus

Subodh Kumar Agarwal & Ors.

...Respondents

Present:

**For Appellant: Mr. Uddyam Mukherjee and Ms. Madhurika Ray,
Advocates.**

**For Respondents: Mr. Nitish Kant Sharma, Advocate
Mr. Gyanendra Kumar, Mr. Lakshmi Prakash,
Mr. Vijay Kaundal, Mr. P. Venkat Reddy, Ms.
Kamalika Bhattacharjee, Advocates for R3**

Mr. Arun Kathpalia, Senior Advocate with Mr. Pankaj Vivek, Advocate.
 Mr. Y. Suryanarayan, Advocate for R1.
 Mr. Swapnil Gupta, Mr. Ishaan Karki, Mr. P.V. Nikhil, Advocates for R4
 Mr. Arijit Mazumdar, Mr. Shambo Nandy, Ms. Akanksha Kaushik, Advocates for R11
 Mr. Robin Grover and Mr. Aman Chandole, Advocates.

With

Company Appeal (AT) (Insolvency) No. 432 of 2020

IN THE MATTER OF:

Infinity Interiors Pvt. Ltd.

...Appellant

Versus

Subodh Kumar Agarwal & Ors.

...Respondents

Present:

For Appellant: Mr. Uddyam Mukherjee and Ms. Madhurika Ray, Advocates.

For Respondents: Mr. Nitish Kant Sharma, Advocate
 Mr. Gyanendra Kumar, Mr. Lakshmi Prakash,
 Mr. Vijay Kaundal, Mr. P. Venkat Reddy, Ms. Kamalika Bhattacharjee, Advocates for R3
 Mr. Arun Kathpalia, Senior Advocate with Mr. Pankaj Vivek, Advocate.
 Mr. Y. Suryanarayan, Advocate for R1.
 Mr. Swapnil Gupta, Mr. Ishaan Karki, Mr. P.V. Nikhil, Advocates for R4
 Mr. Arijit Mazumdar, Mr. Shambo Nandy, Ms. Akanksha Kaushik, Advocates for R11
 Mr. Robin Grover and Mr. Aman Chandole, Advocates.

With

Company Appeal (AT) (Insolvency) No. 438 of 2020

IN THE MATTER OF:

Laxmi Narayan Sharma

...Appellant

Versus

**Subodh Kumar Agrawal, Resolution Professional,
Golden Jubilee Hotels Pvt. Ltd. & Ors.**

...Respondents

Present:

For Appellant: Mr. Mukul Rohtagi, Senior Advocate with Mr. Yogesh Kumar Jagia, Ms. Sumedha Chadha, Mr. Suraj Prakash and Ms. Priyanka Solanki, Advocates.

**For Respondents: Mr. Gyanendra Kumar, Mr. Lakshmi Prakash, Mr. Vijay Kaundal, Mr. P. Venkat Reddy, Ms. Kamalika Bhattacharjee, Advocates for R3
Mr. Arun Kathpalia, Senior Advocate with Mr. Pankaj Vivek, Advocate.
Mr. Y. Suryanarayan, Advocate for R1.
Mr. Swapnil Gupta, Mr. Ishaan Karki, Mr. P.V. Nikhil, Advocates for R4
Mr. Arijit Mazumdar, Mr. Shambo Nandy, Ms. Akanksha Kaushik, Advocates for R11
Mr. Syed Arsalan Abid, Mr. Prateek Khaitan and Mr. Sikander Khan, Advocates for R7
Mr. Robin Grover, Ms. Bidya Rani and Mr. Aman Chandole, Advocates.**

With

Company Appeal (AT) (Insolvency) No. 710 of 2020

IN THE MATTER OF:

Ahuja Furnishers Pvt. Ltd.

...Appellant

Versus

Subodh Kumar Agarwal & Ors.

...Respondents

Present:

For Appellant: Mr. Uddyam Mukherjee and Ms. Madhurika Ray, Advocates.

For Respondents: Mr. Nitish Kant Sharma, Advocate
 Mr. Gyanendra Kumar, Mr. Lakshmi Prakash,
 Mr. Vijay Kaundal, Mr. P. Venkat Reddy, Ms.
 Kamalika Bhattacharjee, Advocates for R3
 Mr. Arun Kathpalia, Senior Advocate with Mr.
 Pankaj Vivek, Advocate.
 Mr. Y. Suryanarayan, Advocate for R1.
 Mr. Swapnil Gupta, Mr. Ishaan Karki, Mr. P.V.
 Nikhil, Advocates for R4
 Mr. Arijit Mazumdar, Mr. Shambo Nandy, Ms.
 Akanksha Kaushik, Advocates for R11
 Ms. Bindu K. Nair, Advocate for R4

With

Company Appeal (AT) (Insolvency) No. 336 of 2020

IN THE MATTER OF:

EIH Ltd.

...Appellant

Versus

Subodh Kumar Agrawal & Ors.

...Respondents

Present:

For Appellant: Mr. Arijit Mazumdar, Mr. Shambo Nandy, Ms.
 Akanksha Kaushik, Advocates.

For Respondents: Mr. Gyanendra Kumar, Mr. Lakshmi Prakash,
 Mr. Vijay Kaundal, Mr. P. Venkat Reddy, Ms.
 Kamalika Bhattacharjee, Advocates for R3
 Mr. Arun Kathpalia, Senior Advocate with Mr.
 Pankaj Vivek, Advocate.
 Mr. Y. Suryanarayan, Advocate for R1.
 Mr. Robin Grover and Mr. Aman Chandole,
 Advocates.

ORDER
(Through Virtual Mode)

19.10.2020: Due to paucity of time, these appeals could not be taken up. List these appeals 'for admission (after notice)' on **9th December, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Jarat Kumar Jain]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

am/gc